

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) and (b). Yes Sir, the details as on 31.12.94 are as under :

	Demand	Availability	Shortage
Delhi	91997	63760	28237
Bombay	41924	8528	33396

(The demand is based on the limited Number of applications called for the current Allotment Year 1994-95)

(c) The construction of the General Pool Government Residential Accommodation is undertaken depending upon the availability of lands and funds. At present the following number of quarters are sanctioned/under construction.

Delhi	659
Bombay	1366

M.R.T.S. in Hyderabad/Secunderabad

2889. SHRI YELLAIAH NANDI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Andhra Pradesh has urged the Union Government to form a Greater Hyderabad and also introduce Mass Rapid Transit System in Hyderabad/Secunderabad;

(b) if so, the details of plans, investment share of Centre and State and the time schedule for its completion?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) No proposal has been received from the Government of Andhra Pradesh to form a Greater Hyderabad. However, there is a proposal to introduce Light Rail Transit System in the twin cities of Hyderabad/Secunderabad.

(b) Feasibility Study conducted by M/s RITES at the instance of Government of Andhra Pradesh recommended the introduction of Light Rail System as follows :

Balanagar-Khairatabad	9.549 kms.
Khairatabad-Charminar	7.00 Kms.
M.J. Market-Dilsukhnagar	5.999 kms.
Total	22.548 kms.

The total cost of the project is estimated at Rs.585 crores at 1992-93 prices. With the approval of the Union Government, a Company viz. UMTC Ltd., under the Companies Act has been set up to implement the project. During 1992-93, a sum of Rs. 15 lakhs each

was released by the Government of India and Government of Andhra Pradesh towards the equity contribution of the Company. Presently, the UMTC Ltd. is in the process of short-listing a few companies to take up the preparation of a Detailed Project Report for building the system on Build, Own, Operate and Transfer (BOOT)/Turnkey basis. It is premature to indicate a time-frame for the completion of the project.

Fly Ash Bricks

2890. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government have any plan to encourage manufacture of bricks with fly-ash to conserve fertile top soil;

(b) if so, the details of incentives being offered in this regard; and

(c) the extent to which these measures will have a positive impact on this industry?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) and (b). The Government has been encouraging the use of fly-ash for the manufacture of various types of building and construction materials including bricks Plants.

The various incentives being given by the Government for use of fly-ash in the manufacture and use of building materials are :

- (i) excise duty exemption on materials containing more than 25% by weight of fly-ash as input;
- (ii) customs duty exemption for importing plant and machinery for manufacture of fly-ash based building materials having more than 25% fly-ash;
- (iii) certain other basic incentives such as free supply of fly-ash, allotment of land near the source of generation at concessional rates and terms;
- (iv) Housing and Urban Development Corporation Ltd. (HUDCO), National Housing Bank (NHB) and other financial institutions are extending term loan facilities and equity participation to promote setting up of fly-ash brick plants.

(c) As a result of these measures, a number of plants for production of fly-ash bricks/construction materials have been set up in the country in the States of West Bengal, Andhra Pradesh, Rajasthan and several others are in different stage of being set up in other states like Haryana, Punjab, Tamil Nadu, Madhya Pradesh.